

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 157**  
**CP No. 93/Chd/Pb/2021**

**IN THE MATTER OF:**

**Shashi Bhushan**

...

**Petitioner**

**Versus**

**Sheikh Farid Automobiles Ltd.**

...

**Respondent**

**Under Section: 58 & 59, CA 2013**

**Order delivered on 16.02.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.04.2024.

**Sd/-**  
**Court Officer**